NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/155/2017

NAME OF THE PETITIONER(S)

: PAUL SONS LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

K. P. Maluth

REPRESENTATION BY WHOM

Comsel for Petitioner

ORDER

Mr. Pawan Jhabakh, Counsel for the Applicant present. Counsel for RoC present. Counsel for RoC submitted that RoC has no objection in case direction is given for reviving the name of the Company to the concerned Registrar of Companies. Heard. Reserved for Orders.

> -sdr MEMBER (JUDICIAL)

ghk